

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:735  
ANSWERED ON:12.11.2010  
CONFIDENCE OF COMMON INVESTORS  
Nirupam Shri Sanjay Brijkishorilal

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the number of investors in Mumbai Stock Exchange has gone down during the last 10 years;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the measures taken by the Government to improve the confidence of the common investors?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) Mumbai Stock Exchange (BSE) does not have data on the number of investors for the last 10 years. However, data is available since 2004 when client code registration was introduced. The data since 2004 would indicate that there has been a steady increase in the number of client code registrations in the last 7 years, during which such registrations increased by around 28 times, as would be evident from the table below.

Sl.No. Registration of client code Nos.

1 Upto 31-12-2004	636,509
2 Upto 31-12-2005	13,29,675
3 Upto 31-12-2006	35,07,287
4 Upto 31-12-2007	92,24,804
5 Upto 31-12-2008	1,36,70,565
6 Upto 31-12-2009	1,62,23,436
7 Upto 31-10-2010	1,84,28,313

(b) does not arise.

(c) Under the provisions of the Securities & Exchange Board of India (SEBI) Act 1992, SEBI has been mandated to protect the interest of investors in securities and to promote the development of, and to regulate the securities market. Towards the achievement of this objective, SEBI has framed various regulations / guidelines under the SEBI Act 1992, the Companies Act 1956, the Securities Contracts (Regulation) Act, 1956 and Depositories Act 1996. SEBI adopts a multi pronged approach to investor protection that focuses on quick redressal of investor grievances, educating investors to enable them to take informed investment decisions, taking deterrent enforcement actions against errant entities, promoting investor associations, compensating investors for defaults and identifying systemic causes of investor grievances and rectifying them so as to improve the confidence of the common investors.